

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.2023/2018**

New Delhi this the 23<sup>rd</sup> day of May, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Jagdish Chander Verma  
(Age about 77 years)  
S/o late Shri Chanderbhan  
R/o 1132, Sec.6, Bhadurgarh  
Distt. Jhajjar (Haryana). ... Applicant

(By Advocate:Shri S.N. Sharma)

VERSUS

1. Union of India  
Through  
Ministry of Railway  
Rail Bhawan  
New Delhi – 110 001.
2. The General Manager  
Northern Railway  
Baroda House  
New Delhi – 110 001. ... Respondents

**O R D E R (Oral)**

The learned counsel for the applicant, Shri S.N.Sharma states that at this point of time, he will be happy if respondents are directed to decide the representation dated 29.03.2017 and reminder dated 24.07.2017 of the applicant. Accordingly, the respondents are directed to examine the representation of the applicant by passing a reasoned and speaking order within a span of two months from the date of receipt of a copy of this order. It is however made clear that nothing has been commented on the merits of the case.

**(Praveen Mahajan)  
Member (A)**

